

ITEM NO.44

REGISTRAR COURT. 1

SECTION II

S U P R E M E C O U R T O F
RECORD OF PROCEEDINGS

I N D I A

BEFORE THE REGISTRAR PANKAJ BHANDARI

Criminal Appeal

No(s). 2152/2013

SHEO NARAIN @ BARDI & ANR.

Appellant(s)

VERSUS

STATE OF U.P.
(with office report)

Respondent(s)

Date : 19/09/2014 This appeal was called on for hearing today.

For Appellant(s)

Mr. Vipin Kr. Saxena, Adv.
Mr. Yash Pal Dhingra, Adv.

For Respondent(s)

Ms. Bharti Tyagi, Adv.
Mr. Gaurav Dhingra, Adv.

UPON hearing the counsel the Court made the following
O R D E R

The learned counsel for the appellant to file spare
copies of SLP within one week for issuing notice of lodgement
of petition of appeal.

List again on 1.12.2014.

ARI)

(PANKAJ BHAND
Registrar

Signature Not Verified

Digitally signed by
Rupam Dhamija
Date: 2014.09.22
17:03:16 IST
Reason: